NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2017 M.A. No. 221/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

IVEM Advisory Services Pvt. Ltd.

V/s.

Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandam. Chittel	for	Jandin
	1/6. M. Humranwal	et boner	,
2)	Rahul Senha	for 1-	
	1/6 DSK liga	Atul Bhana Kashyap les	tha John 14815
3)	Nidhi Chheda i16 Subir lennar	Lesponder Nis.	14815
4.	Acho Vishal ble	yde for volces n	
5.	Adr. Degakard	Congette for Notice	384 Deepakar.

ORDER MA 221/2017 IN CP 24/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)